

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 02.02.2021 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 59 of 2021	Mathukumilli Sri Pattabhi Rama Rao Vs. VBS Industries Ltd. & Ors.	Shruti Munjal	
2.	Comp. App. (AT) (Ins) No. 60 of 2021	Amit Arora Vs. Tourism Finance Corporation of India & Anr.	Eshna Kumar	
3.	Comp. App. (AT) (Ins) No. 61 of 2021	Committee of Creditors of Trading Engineers International Ltd. Vs. Trading engineers International Ltd. Through Resolution Professional	Kunal Tandon	
4.	Comp. App. (AT) (Ins) No. 62 of 2021	Mitesh Patel Vs. Axis Bank Ltd. & Anr.	Dhaval Deshpande	
5.	Comp. App. (AT) No. 233 of 2020	Om Sai Navigations Pvt. Ltd. & Ors. Vs. Hitesh Chhaganlal Ambalia & Anr.	Nikhil Goel	Aastha Mehta-R1

### **For Admission (After Notice)**

6.	Comp. App. (AT) (Ins) No. 583 of 2020	Office of the Asst. State Tax Commissioner Vs. Parthiv Parikh, Resolution Professional & Ors.	Kanva Antani	Shailendra Kumar Avdehesh Kr. Varshney-R1 Arjun Chawala-R2 & R4 Rohit Kishore-R4
7.	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	Pulkit Deora
8.	Comp. App. (AT) (Ins) No. 961 of 2020	Kewaunee Labway India Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Chirag Kher	Shiv Kumar Suri

<b>9.</b>	Comp. App. (AT) (Ins) No. 1084 of 2020	Utsav securities Pvt. Ltd. Vs. Sunworld Luxury Suites Pvt. Ltd.	Raktim Gogoi	Anshum Jain
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**For Hearing**

<b>10.</b>	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
<b>11.</b>	Comp. App. (AT) (Ins) No. 647 of 2020	Nishaat Saleem Vs. Skylark Ithaca Buyers Welfare Association and Anr.  <b>With</b>	Mahesh Thakur	Rajat Agnihotri Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash- R3
<b>12.</b>	Comp. App. (AT) (Ins) No. 682 of 2020 & I.A. No. 2327 of 2020	ICICI Bank Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Ors.  <b>With</b>	Abhishek Anand	Aman Choudhary Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash- R3
<b>13.</b>	Contempt Case (AT) No. 31 of 2020 in Comp. App. (AT) (Ins) No. 647 & 682 of 2020	Ramanathan Bhuvaneshwari Resolution Professional of Skylark Mansions Pvt. Ltd. Vs. Nishat Saleem & Anr.	Rajnish Sinha	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>14.</b>	Comp. App. (AT) (Ins) No. 1398 of 2019  <b>Part Heard</b>	Ambika Prasad Sharma Vs. Horizon Buildcon Pvt. Ltd. & Anr.	Ayush Agrawal	Mrinali Prasad-R2 Nipun Gautam-RP
<b>15.</b>	Comp. App. (AT) (Ins) No. 596 of 2020	Ramjee Power Construction Ltd. Vs. Jharkhand Urja Sancharan Nigam Ltd.	Pandey Sangeet Rai	Akash Sharma Saurabh Jain

**Note: The Court will rise at 03:00 PM.**

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- 1. Notice Board**
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**